

(ग) उक्त जिलों में चालू वित्तीय वर्ष के दौरान कितने गांवों का विद्युतीकरण करने की आवश्यकता है; और

(घ) क्या उक्त जिलों के पिछड़ेपन को ध्यान में रखते हुए ग्रामीण विद्युतीकरण निगम की ओर से इन जिलों के सभी ग्रामों के विद्युतीकरण के लिये विशेष सहायता उपलब्ध कराने का सरकार का विचार है ?

ऊर्जा मंत्री (श्री पी० रामचन्द्रन) :

(क) से (घ) सूचना एकत्रित की जा रही है और सभा पटल पर रख दी जाएगी ।

उत्तर प्रदेश में ग्रामों का विद्युतीकरण

1387. श्री अर्जुन सिंह भवौरिया : क्या ऊर्जा मंत्री यह बताने की कृपा करेंगे कि :

(क) उत्तर प्रदेश में, जिलावार कितने ग्रामों का विद्युतीकरण हुआ है और कितने ग्रामों का विद्युतीकरण अभी किया जाना शेष है;

(ख) उत्तर प्रदेश में, जिलावार पिछले तीन वर्षों के दौरान, वर्षवार, कितने गांवों को बिजली पहुंचाई गई तथा कितने पम्प सेटों को बिजली दी गई; और

(ग) चालू वित्तीय वर्ष के दौरान, जिलावार, कितने ग्रामों का विद्युतीकरण करने और कितने पम्प सेटों को बिजली देने का प्रस्ताव है ?

ऊर्जा मंत्री (श्री पी० रामचन्द्रन) :

(क) से (ग) सूचना एकत्रित की जा रही है और सभा पटल पर रख दी जाएगी ।

Issue of Public Notices by the Calcutta Port Authorities

1388. SHRI SOMNATH CHATTERJEE: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether public notices were issued by the Calcutta Port Authori-

ties for leasing out the lands by the Calcutta side on Strand Road; and

(b) if not, the reasons thereof?

THE PRIME MINISTER (SHRI MORARJI DESAI): (a) No, Sir.

(b) During last 3-4 years there was no suitable land available in the Calcutta side of Strand Road for the purpose of leasing out.

Supply of Cement to Maruti

1389. SHRI SOMNATH CHATTERJEE: Will the Minister of INDUSTRY be pleased to state:

(a) total quantity of cement supplied to Maruti Ltd., Haryana to date since inception;

(b) the way in which this quantity was utilised by the company;

(c) whether any allegations of irregularity and misuse of cement have been brought to the notice of Government; and

(d) if so, the facts thereof and action taken by Government in the matter?

THE MINISTER OF INDUSTRY (SHRI BRIJ LAL VERMA): (a) 12,930.80 metric tonnes.

(b) to (d). The Government has already appointed a Commission which will, *inter-alia*, inquire into all facts and circumstances relating to allotment of controlled commodities and materials like cement to M/s. Maruti Pvt. Ltd. and its utilisation or disposal other.

Lathi Charge in Jails during Emergency

1390. SHRI KANWAR LAL GUPTA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the names and the places where lathi charge was made in jails during emergency;